

NOES

Ahirwar, Shri Nathu Ram
 Arumugam, Shri R. S.
 Bajpai, Shri Vidya Dhar
 Barua, Shri Bedabrata
 Barua, Shri R.
 Barupal, Shri P. L.
 Baswant, Shri
 Bhandare, Shri R. D.
 Bhattacharyya, Shri C. K.
 Dass, Shri C.
 Desai, Shri Morarji
 Deshmukh, Shri B. D.
 Deshmukh, Shri K. G.
 Dhillon, Shri G. S.
 Gavit, Shri Tukaram
 Girja Kumari, Shrimati
 Gudadium, Shri B. K.
 Gupta, Shri Lakhan Lal
 Hari Krishna, Shri
 Jadhav, Shri V. N.
 Kamble, Shri
 Kamala Kumari, Kumari
 Katham, Shri B. N.
 Krishnan, Shri G. Y.
 Kureel, Shri B. N.
 Lakshmikanthamma, Shrimati
 Lalit Sen, Shri
 Laskar, Shri N. R.
 Lutfal Haque, Shri
 Mahajan, Shri Vikram Chand
 Mahishi, Dr. Sarojini
 Mandal, Dr. P.
 Mandal, Shri Yamuna Prasad
 Master, Shri Bhola Nath
 Mishra, Shri Bibhuti
 Mondal, Shri J. K.
 Nayar, Dr. Sushila
 Pandey, Shri K. N.
 Panigrahi, Shri Chintamani
 Parmar, Shri D. R.

Parthasarathy, Shri
 Patel, Shri Manibhai J.
 Patel, Shri N. N.
 Patil, Shri S. D.
 Poonacha, Shri C. M.
 Pramanik, Shri J. N.
 Prasad, Shri Y. A.
 Radhabai, Shrimati B.
 Raj Deo Singh, Shri
 Rajani Devi, Shrimati
 Raju, Shri D. B.
 Ram Subhag Singh, Dr.
 Rane, Shri
 Rao, Shri J. Ramapathi
 Rao, Shri Thirumala
 Raut, Shri Bhola
 Saha, Dr. S. K.
 Sanji Rupji, Shri
 Sen, Shri Dwaipayan
 Sen, Shri P. G.
 Shah, Shri Manabendra
 Sharma, Shri D. C.
 Sharma, Shri Naval Kishore
 Shashi Bhushan, Shri
 Shastri, Shri B. N.
 Sheo Narain, Shri
 Sher Singh, Shri
 Shinde, Shri Annasahib
 Shiv Chandika Prasad, Shri
 Shukla, Shri Vidya Charan
 Siddayya, Shri
 Siddheshwar Prasad, Shri
 Sinha, Shri R. K.
 Sinha, Shrimati Tarkeshwari
 Snatak, Shri Nar Deo
 Suryanarayana, Shri K.
 Swaran Singh, Shri
 Uikey, Shri M. G.
 Ulaka, Shri Ramachandra

MR. DEPUTY-SPEAKER : The result* of the Division is : Ayes : 50; Noes : 79.

The motion was negatived

[At 15.00 hours when the Division Bell was ringing one visitor threw some papers from the Visitors' Gallery on the Floor of the House.]

15.06 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-EIGHTH REPORT

SHRI K. M. Koushik (Chanda):
 I beg to move :

*The following Members also re-recorded their votes :—

AYES : Shri Subravelu and Shri K. P. Singh Deo.

NOES : Shri Buta Singh and Shri B. N. Bhargava.

"That this House do agree with the Thirty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th November, 1968."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Thirty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th November, 1968."

The motion was adopted.

15.06½ hrs.

SLUM AREAS (IMPROVEMENT AND CLEARANCE) AMENDMENT BILL*

(Substitution of section 20)

श्री ओ० प्र० त्यागी (मुरादाबाद) :

मैं प्रस्ताव करता हूँ :

"कि गन्दी वस्ती क्षेत्र (सुधार तथा सफाई) अधिनियम, 1956 में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाय।"

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Slum Areas (Improvement and Clearance) Act, 1956."

The motion was adopted.

श्री ओ० प्र० त्यागी : मैं विधेयक पेश करता हूँ ।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of the First Schedule)

SHRI BHOLA NATH MASTER (Alwar) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI BHOLA NATH MASTER : I introduce the Bill.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL*

(Amendment of section 421)

SHRI A. N. MULLA (Lucknow) : I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1898.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1898."

The motion was adopted.

SHRI A. N. MULLA : I introduce the Bill.

PARLIAMENT LIBRARY BILL*

SHRI D. C. SHARMA (Gurdaspur) : I beg to move for leave to introduce a Bill to provide for building up-to-date and a comprehensive Library for Parliament.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for building up-to-date and a comprehensive Library for Parliament."

The motion was adopted.

SHRI D. C. SHARMA : I introduce the Bill.

CIVIL AVIATION (LICENSING) BILL*

SHRI D. C. SHARMA (Gurdaspur) : I beg to move for leave to introduce a Bill to provide for the licensing of certain flying and to repeal relevant sec-

*Published in Gazette of India Extraordinary Part II, Section 2, dated 15-11-68.